

By Reg. Post

CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH.

1st Floor, C.G.O. Complex,
C.B.D. New Bombay-400-614

Despatch No. CAT/BOM/86/Stamp No. 82/86

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH.

Shri Tejkumar,
C5/9 Premlok Park,
Chinchwad, Pune -33

...

Applicant

V/s.

The Union of India (Owning & ...
controlling Health Services
throughout the Union) and ors.

Respondents.

To

Shri M.I. Sethna,
Advocate,
2nd floor,
Fazal Bhag Building
45/47, Mahatma Gandhi Marg,
Fort, Bombay-400-001.

Sir,

Above mentioned matter was mentioned by the
applicant on 11.4.86 in connection with impugned
reversion order dated 11.3.86 etc. The copy of the
order passed by the Tribunal on 11.4.1986 is enclosed
for your information and necessary action.

Yours faithfully,

(Y.G. Keparkar)
Deputy Registrar.

Dated at Bombay, the 15th April, 1986.

Encl: As above.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

Application No. 82/86

of 1986.

Shri Tejkumar,
C5/9 Premlok Park,
Chinchwad, Pune-33

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Applicant

V/s

The Union of India(Owning & ...
controlling Health Services
throughout the Union) and ors.

Respondents.

Dated: 11th April 1986.

Coram: Vice-Chairman B.C.Gadgil

Member: J.G.Rajadhyaksha

Tribunal's Orders.

None appears for the respondent.
Heard Mr.Rairkar. The interim stay of the
impugned order till 26.4.1986. If the impugned
reversion order dated 11.3.1986 is not already
implemented. The question of continuing or
vacating this stay will be considered by
this Tribunal on 25.4.1986. Mr.Rairkar to give
notice to R.No.3 informing him of this order
and also informing him that the ~~suit~~ will be
considered by the Tribunal as mentioned above.

Sd/- B.C.Gadgil
Vice-Chairman
11.4.1986

Sd/- J.G.Rajadhyaksha
Member
11.4.1986

Good copy
J.G.Rajadhyaksha
Section Officer,
Central Administrative Tribunal,
Bombay Bench, C.S.O. Complex,
Yerwada, Pune-411004, C.S.O.,
New Bombay-411004.

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